

# HIGH COURT OF JUDICATURE AT ALLAHABAD

## NOTIFICATION

**DATED: ALLAHABAD: MAY 05, 2017**

**No. 1326 /Admin. (Services)/2017**

Pursuant to Government Office Memo No. 218/II-4-2017-3(2)/93 dated 05.05.2017, Sri **Pradeep Kumar Jayant**, Additional Chief Judicial Magistrate, Kasia- Kushi Nagar at Padrauna is appointed /posted as Joint Registrar (Judicial), U.P. State Public Services Tribunal, Lucknow on deputation basis.

**BY ORDER OF THE COURT**

**Sd/-**

**(DINESH KUMAR SINGH-I)  
REGISTRAR GENERAL**

**No. 322/Admin. (Services)/2017 Dated: Allahabad : May 05, 2017**

Copy forwarded for information & necessary action to:-

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. The Chairman, U.P. State Public Services Tribunal, Indra Bhavan, Ashok Marg, Lucknow-226001.
3. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
4. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
5. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
6. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail)
7. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
8. All the District & Sessions Judges Subordinate to the High Court of Judicature at Allahabad. (Information available on E-mail).
9. Sri Pradeep Kumar Jayant, Additional Chief Judicial Magistrate, Kasia-Kushi Nagar at Padrauna.

You shall handover charge of your present post and shall proceed to take over charge of your new posting immediately.

The Certificates of handing and taking over charge may please sent to the Assistant Registrar (Services), High Court, Allahabad forthwith.

You shall also mention therein personal ID no. allotted by the Court on the charge certificates

10. The Registrar (Judicial) (Budget), High Court Allahabad.
11. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.

12. The Officer on Special Duty (Judicial) (Litigation), High Court, Allahabad.
13. The Officer on Special Duty (Judicial) (Computer)/ In charge Computer Centre, High Court, Allahabad.
14. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
15. The Joint Registrar (Judicial) (Confidential), High Court, Allahabad.
16. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
17. The Section Officer (Confidential-B) Section, High Court, Allahabad.
18. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
19. P.S to Hon'ble Mr. Justice Shabihul Hasnain with the request to place this notification before His Lordship for kind perusal. (Information available on E-mail).
20. P.S. to Hon'ble Administrative Judge, Kushinagar at Padrauna with the request to place this notification before His Lordship for kind perusal. (Information available on E-mail).

**BY ORDER OF THE COURT**

Sd/-  
(ATUL SRIVASTAVA)  
JOINT REGISTRAR (JUDICIAL) (SERVICES)